

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4057
TO BE ANSWERED ON 10.08.2017**

IDENTIFICATION OF BPL BENEFICIARIES

**4057. SHRI BALABHADRA MAJHI:
SHRIMATI RITA TARAI:**

**Will the Minister of POWER
be pleased to state:**

(a) whether the Union Government proposes to use Socio Economic and Caste Census (SECC), 2011 for identifying beneficiaries under rural electrification scheme instead of 1997 survey to have a better and wider coverage of eligible beneficiaries as SECC, 2011 has shown 57 lakh BPL households in Odisha which was shown as 44 lakh BPL households in 1997 census; and

(b) if so, the details thereof and the time by which this proposal is likely to be implemented?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Socio Economic & Caste Census (SECC) is a subject being dealt with by Ministry of Rural Development and hence it was decided that Ministry of Rural Development would seek approval of the competent authority for using SECC data for schemes of Government of India.
